



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
1	WA/102/2024 CAVT. NO.03252/024, FIXED, CAVT./325/2024	KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS Versus JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C FOR CAVEATOR
	WITH I.A.(Civil)/921/2024 in WA/102/2024	KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 2 ORS Versus JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C FOR CAVEATOR
HEARING				
2	Co.App./4/2016 CAVT. NO. 1393/2015	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
	WITH Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR
4	WP(C)/2518/2016	THE UNION OF INDIA Versus MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
5	WP(C)/4042/2016	ASSAM TOWN AND COUNTRY PLANNING ENGINEERS SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR.S NATH MR. N HAQUE MS. M BARMAN MR.G J SHARMA MISS. R R KAKATI MR. M ISLAM MR.S DUTTA MS. K DAS MR. D J DAS MR. M CHOWDHURY	GA, ASSAM MR. A SARMA (R4) MR S CHOUDHURY (R4) MR. K KALITA (R4) SC, PERSONNEL DEPT.

6	PIL/60/2018 WITH REPORT	BOBRUBAHAN SAIKIA Versus THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEP CO. SC, FOREST MR. M SAHEWALLA (R1- R3)
7	WA/71/2018 FIXED	THE STATE OF MIZORAM Versus SH R. LALTHANZAUVA	MR. A K SARMA MS. P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 88) MR G ALAM (R1 TO 88) MR. H ROHMAN (R1 TO 88) MR. D NAG (R1 TO 88)
8	WITH WA/70/2018	THE STATE OF MIZORAM Versus SH MALSAWMTLUANGA	MR A K SARMA MRS P BHATTACHARYA GA, MIZORAM	MR. P D NAIR (R1 TO 68) MR G ALAM (R1 TO 68) MR. H ROHMAN (R1 TO 68) MR. D NAG (R1 TO 68)
9	WITH WA/151/2023	LAITLUANGPUI AND 21 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
10	WITH WA/152/2023	R. B. LALNGAILIANA AND 13 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
11	WITH WA/154/2023	NAWLSANGA R/B R.B LALNGAILIANA Versus THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
12	WITH WA/2/2024	LAITHANGA AND 2 ORS. Versus THE STATE OF MIZORAM AND 2 ORS. B	MR. J MANGSUANHAU MR. J MANGSUANHAU MR. R DE (P1) MS. D PATHAK (P1)	GA, MIZORAM
13	PIL/74/2018	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
14	WA/119/2018	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
15	WA/291/2018	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
16	WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
	WITH I.A.(Civil)/3690/2022 in WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA	MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT) SC, SAD

- 17 [WP\(C\)/6189/2018](#) IN-SERVICE TET QUALIFIED ELEMENTARY MR. A M S MAZUMDER SC, ELEM. EDU
 WITH WP(C) 7263/17, WP(C) TEACHERS ASSOCIATION, KARIMGANJ MR. A A R KARIM GA, ASSAM
 7109/17, WP(C) 6914/17, WP(C) AND 4 ORS. SC, FINANCE
 7132/17, WP(C) 6843/7, WP(C) **Versus**
 7289/17, WP(C) 7068/17, WP(C) THE STATE OF ASSAM AND 4 ORS.
 7227/17, REVIEW PET./33/18 (ALL D/O)
- 18 [WP\(C\)/2763/2019](#) BHUPEN CH SUT AND 11 ORS MR. R P KAKOTI SR. ADV. SC, ELEM. EDU
Versus MR H DAS SC, FINANCE DEPTT.
 THE STATE OF ASSAM AND 4 ORS. MS. U HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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8)	MR. N ALAM	08-04-2024	To	20-04-2024
9)	MR. N SHARMA	08-04-2024	To	22-04-2024
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11)	B BURAGOHAIN	18-04-2024	To	22-04-2024
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18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/7388/2013	HENJEN NARZARY and 2 ORS Versus THE UNION OF INDIA and 7 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS	MR.K N CHOUDHURY GA, ASSAM ASSTT.S.G.I. MS.R KAKATI
2	WP(C)/6579/2016 WITH LCR	AHMED ALI and 5 ORS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
3	WP(C)/6735/2016 WITH LCR	MOYNUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR. A R SIKDAR MR.A T SARKAR MR.K RAHMAN MR. S I TALUKDAR MS. ANINDITA DAS MR. SAIFUL ISLAM	GA, ASSAM ASSTT.S.G.I.
4	WITH WP(C)/6736/2016	KOHINUR BEGUM Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/6833/2016 WITH LCR	DILU AMIN @ DINI AMIN @ DINEYAM Versus THE UNION OF INDIA and 5 ORS	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM(R-2-6) ASSTT.S.G.I.(R-1)
6	WP(C)/7019/2016 WITH LCR	MOMIND KHAN Versus UNION OF INDIA and 3 ORS.	MR.R K DUTTA MR.U J SAIKIA MRN TALUKDAR	MR. S C KEYAL (ASSTT.S.G.I.) GA, ASSAM MR. A KALITA (SC, FT) ASSTT.S.G.I.
7	WP(C)/7447/2016 WITH LCR	JUNAB ALI Versus UNION OF INDIA and 4 ORS.	MR.J AHMED MR.S DAS MR A HAQUE MS.D BORA	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/7775/2016 WITH LCR	KOBAD ALI @ KUBBAT ALI Versus THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MS.A BEGUM MR.A H M R CHOUDHURY MRS.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
9	WITH WP(C)/1741/2018	SAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

10	WP(C)/7955/2016 WITH LCR	JARINA BEGUM Versus UNION OF INDIA and 5 ORS.	MR.A SARMA MRSS N KHANDAKAR MR.M A LASKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
11	WA/49/2020 WITH LCR	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MR. A R SIKDAR MD. ARIF	GA, ASSAM MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA ASSTT.S.G.I.
12	Review.Pet./3/2021 IN WP(C)/4298/2017 (D/O), WITH LCR	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA****COURT NO: 7****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/496/2023 FIXED	VOYANTS SOLUTIONS PRIVATE LIMITED AND 2 ORS Versus UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS R. CHAUHAN	DY.S.G.I. SC, NHIDC
	WITH I.A.(Civil)/2361/2023 in WP(C)/496/2023	UNION OF INDIA AND 4 ORS Versus VOYANTS SOLUTION PRIVATE LIMITED AND 2 ORS.	DY.S.G.I.	MR. I CHOUDHURY
2	WP(C)/3527/2023 FIXED	RAJASHREE SEN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
3	WP(C)/6908/2023 FIXED	RAFINUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MD. I HUSSAIN H M S ELAHI	SC, P AND R.D. GA, ASSAM
4	WP(C)/7486/2023 FIXED	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r- 2,3,4,5)
HEARING				
5	WP(C)/2693/2012	BIREN SARMA and 5 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS (R-1 TO 7) SC, NF RLY
	WITH I.A.(Civil)/2741/2023 in WP(C)/2693/2012	DIPTI GOGOI DAS AND ORS Versus UNION OF INDIA and ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	MR. M K CHOUDHURY
	WITH WP(C)/1131/2012	RAILWAY CATERING AND VENDING CONTRACTOR ASSOCIATION and ANR. Versus THE UNION OF INDIA and ORS	MRG P BHOWMIK MR T H HAZARIKA MR.S S ROY MR.R HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR.A K SARKAR MR.U K NAIR MR.A BARKATAKI MR.A CHETRY SC, NF RLY

7	WITH WP(C)/2689/2012	DIMBESWAR GOGOI and 3 ORS. Versus UNION OF INDIA and ORS.	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	MR.A K SARKAR MR.D K DEY MR. B K DAS SC, NF RLY
8	WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOWDHURY MR.P N GOSWAMI MR.N J KHATANIAR MR.D DAS MR.P SENGUPTA MR.I LAHIRI	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.A TALUKDAR MR.A GOYAL MR.M DAS MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MRR BARMAN
9	WITH MC/2508/2013 in WP(C)/2779/2013 WP(C)/3966/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS PUBALI HOUSING CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA and 4 ORS	MR.D DAS MR.P SENGUPTA MR.I LAHIRI MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MRB KAUSHIK	GA, ASSAM MR.P K ROY C.G.C. MS.D SINHA MR.M DUTTA MR.A CHOUDHURY MS.A DAS ASSTT.S.G.I. MR.S K CHOUDHURY
10	WP(C)/4753/2013	GENERAL SECRETARY MANTRI Versus THE STATE OF ASSAM AND 4 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	GA, ASSAM MR. T C CHUTIA(GA,ASSAM) MS.A SHARMA(R- 3 & 4) SC, FINANCE MRS.A VERMA
11	WITH MC/3765/2013 in WP(C)/4753/2013 WP(C)/5080/2013	ASSAM RASTRABHASA PRACHAR SAMITY KARMI SABHA and ANR. Versus THE STATE OF ASSAM AND ORS SUKUR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA MR.R ALI MD.M Z SHAH MR.H A AHMED	GA, ASSAM MS.A SHARMA MRS.A VERMA SC, FINANCE GA, ASSAM MRS.V L SINGH MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE MS.T BEGAM SC, REVENUE
12	WP(C)/4139/2014 FIXED	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
13	WITH WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
14	WITH WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/4053/2012	ON THE DEATH OF MUNINDRA NATH ACHARYEE, HIS LEGAL HEIRS MRS. RENUPROBHA ACHARYA Versus OIL INDIA LTD and ORS.	MRG P BHOWMIK MR.G UZIR MR.S S ROY MR.M SAIKIA	MR.S N SARMA GA, ASSAM MRS.V L SINGH SC, O I L SC, REVENUE
2 WP(C)/4171/2012	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA, AMICUS CURIAE MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM MR.D K DAS MS.J BORGHAIN MSG ACHARJEE
WITH MC/3294/2012 in WP(C)/4171/2012	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM
WITH I.A.(Civil)/2355/2023 in WP(C)/4171/2012	MONOROMA SINGHA Versus THE STATE OF ASSAM and 6 ORS	MR B SINHA	MR. A K PURKAYASTHA
3 WP(C)/4742/2014 WITH WP(C)/1538/2010 (D/O)	MD. TAZ UDDIN Versus THE STATE OF ASSAM AND 7 ORS	MR.R MAJUMDAR MR.I HUSSAIN	GA, ASSAM MR.P S DEKA MRS.V L SINGH MR.H TALUKDAR MR. J HANDIQUE, SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. H. SARMA, ADDL. SR. GA, ASSAM SC, PWD
WITH WP(C)/4845/2014	MD. AZIZUL HAQUE Versus THE STATE OF ASSAM AND 7 ORS	MR.R MAJUMDAR MR.I HUSSAIN	GA, ASSAM SC, PWD MS.H TALUKDAR
MOTION			
5 WP(C)/1667/2024 FIXED	JALAL UDDIN AND 18 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
ADMISSION			

6	WP(C)/3820/2021 FIXED	NGO PARADISE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM MR. R N DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, FINANCE
7	WP(C)/8172/2022 FIXED	UMASHANKAR SHARMA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
8	WP(C)/2826/2023 B/O	CHANDANA GOSWAMI SARMA Versus UNION OF INDIA AND 11 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, NHAI DY.S.G.I.
9	WP(C)/6165/2023 B/O	IBRAHIM ALI AKAND @ MOULANA IBRAHIM ALI AKAND AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM
10	WP(C)/6960/2023 FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
11	WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, FIXED, WITH CAVT. 1389/2023, CAVT. 1248/2023	ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
12	WP(C)/488/2024 FIXED	M/S DHOLA INFRA PROJECTS LIMITED Versus UNION OF INDIA AND 5 ORS	MR H K SARMA MS K SARMA	SC, GST SC, FINANCE
ORDERS				
13	I.A.(Civil)/3754/2023 FIXED in WP(C)/1347/2022	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM
	WITH WP(C)/1347/2022	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM (R- 1 & 2)
14	I.A.(Civil)/244/2024 B/O in WP(C)/7520/2023	HABIBUR RAHMAN AND 6 ORS Versus MD. KITAB ALI,	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. R MAZUMDAR MR. S DUTTA (R-5) SC, REVENUE
	WITH WP(C)/7520/2023	MD. KITAB ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. J A AHMED MR. K M HASSAN	SC, P AND R.D. GA, ASSAM MR. S DUTTA (R-5) SC, REVENUE
	WITH I.A.(Civil)/253/2024 in WP(C)/7520/2023	HABIBUR RAHMAN Versus MD. KITAB ALI	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. S DUTTA (R-5) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
5)	MR. M RAHMAN	02-04-2024	To	21-04-2024
6)	MR D DEKA	03-04-2024	To	27-04-2024
7)	MS. M JAIN	08-04-2024	To	23-04-2024
8)	MR. N ALAM	08-04-2024	To	20-04-2024
9)	MR. N SHARMA	08-04-2024	To	22-04-2024
10)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
11)	B BURAGOHAIN	18-04-2024	To	22-04-2024
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14)	MR. B B BORAH	18-04-2024	To	22-04-2024
15)	MRS L BORUAH	18-04-2024	To	23-04-2024
16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
17)	MR. S SINHA	18-04-2024	To	01-05-2024
18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./289/2022 1 Y 7 M 11 D :WITH OFFICE NOTE, LCR 6 FILES, FIXED WITH I.A.(CrI.)/691/2022 in Crl.A./289/2022	KHAGEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	MR A N AHMED (R-2) PP, ASSAM
2	CRL.A(J)/48/2023 1 Y 1 M 11 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	KHAGEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
3	CRL.A(J)/61/2023 2 Y 8 M 27 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	RATUL TANTI Versus THE STATE OF ASSAM	MR. LOHIT GOGOI (AMICUS CURIAE)	PP, ASSAM
4	Crl.A./63/2023 1 Y 4 M 17 D :WITH OFFICE NOTE, LCR 3 FILES, P.B.-2 WITH I.A.(CrI.)/133/2023 in Crl.A./63/2023	LAKHAN MUNDA Versus THE STATE OF ASSAM	MS. B CHOWDHURY (AMICUS CURIAE)	PP, ASSAM
5	Crl.A./445/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED	AMZAD ALI @ AMJAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
6	I.A.(CrI.)/1211/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED in Crl.A./93/2022 WITH Crl.A./93/2022	MD. MUBID ALI @ MD. MOBID ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR	PP, ASSAM
7	I.A.(CrI.)/1211/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED in Crl.A./93/2022 WITH Crl.A./93/2022	HANIF ALI Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN	PP, ASSAM
7	Crl.A./50/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	HANIF ALI Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
7	Crl.A./50/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	YEAD ALI @ EYAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM

	WITH I.A.(CrI.)/163/2024 in CrI.A./50/2024	YEAD ALI @ EYAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
8	CrI.A./53/2024 WITH LCR 2 FILES, FIXED	N. PRIYO KUMAR SINGH @ KESHO MAITIE Versus THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA
9	I.A.(CrI.)/154/2024 WITH OFFICE NOTE, FIXED in CrI.A./988/2024 WITH CrI.A./988/2024 (Filing Number)	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
	WITH I.A.(CrI.)/989/2024 (Filing Number)	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR H	MR. T DEURI	
10	I.A.(CrI.)/164/2024 WITH OFFICE NOTE, FIXED in CrI.A./1074/2024 WITH CrI.A./1074/2024 (Filing Number)	RANJIT DAS Versus THE STATE OF ASSAM AND ANR. H	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH I.A.(CrI.)/1077/2024 (Filing Number)	RANJIT DAS Versus THE STATE OF ASSAM AND ANR. H	MS. S G BARUAH	
11	I.A.(CrI.)/171/2024 WITH OFFICE NOTE, FIXED in CrI.A./1367/2024 WITH CrI.A./1367/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH I.A.(CrI.)/1368/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS	
	WITH I.A.(CrI.)/1368/2024 (Filing Number)	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR. E	MR. M K DAS	
HEARING				
12	CrI.A./340/2023 O Y 8 M 19 D :CRL.A. 275/2023(D/O), WITH LCR 2 BUNDLES, FIXED	SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R- 2) SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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8)	MR. N ALAM	08-04-2024	To	20-04-2024
9)	MR. N SHARMA	08-04-2024	To	22-04-2024
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11)	B BURAGOHAIN	18-04-2024	To	22-04-2024
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19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/76/2022 FIXED, WITH RECORDS	DALMIA CEMENT (BHARAT) LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR P BARUAH MR. G DUTTATRAY MR. C CHAKRAVARTY MR S J SAIKIA MR. N N DUTTA MR D DAS MR H M R HOQUE MR. P K BORA	MR D DAS, SC, COMPETITION COMMISSION OF INDIA (R-2,3) MR. K GOGOI MR B CHOUDHURY ASSTT.S.G.I. SC, C.G.C. (R-1)
HEARING				
2	CRL.A(J)/106/2017 WITH LCR 4 FILES, P.B.-1	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
3	WITH Crl.A./412/2017	SHRI RAJIB MILI Versus THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM
4	CRL.A(J)/9/2018 7 Y 5 M 4 D :WITH LCR 4 FILES, P.B.-1	ADHAN DAS Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA, AMICUS CURIAE	PP, ASSAM
5	Crl.Pet./36/2022 WITH LCR 1 FILE, B/O	ANUP CHAND DAFTARY AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S SANCHETI MR. A SANCHETI	MR. S C BISWAS (r-2) MRS S MALAKAR (r-2) MS. J GHOSH (r-2) PP, ASSAM
6	CRL.A(J)/70/2022 1 Y 11 M 5 D :WITH LCR 4 FILES, P.B.-1	SUNIL YADAV Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
5)	MR. M RAHMAN	02-04-2024	To	21-04-2024
6)	MR D DEKA	03-04-2024	To	27-04-2024
7)	MS. M JAIN	08-04-2024	To	23-04-2024
8)	MR. N ALAM	08-04-2024	To	20-04-2024
9)	MR. N SHARMA	08-04-2024	To	22-04-2024
10)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
11)	B BURAGOHAIN	18-04-2024	To	22-04-2024
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13)	MS M BORAH	18-04-2024	To	22-04-2024
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15)	MRS L BORUAH	18-04-2024	To	23-04-2024
16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
17)	MR. S SINHA	18-04-2024	To	01-05-2024
18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/684/2024 FIXED in WP(C)/6020/2017	DAUHARU NARZARY AND ORS Versus GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
2	WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
3	WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
4	WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC

5	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.
6	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
7	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
8	WITH WP(C)/5281/2016	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
9	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
10	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
11	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
12	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
13	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
14	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
15	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
18	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
	WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
20	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

22	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
23	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
24	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
32	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.

33	WITH WP(C)/5867/2019	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
34	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
35	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
36	WITH WP(C)/3436/2021	ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
37	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
38	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
39	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WITH WP(C)/8367/2022	PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
41	WITH WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
ADMISSION				
42	WP(C)/712/2023 CAVT. NO.01092/023, PART-HEARD, FIXED, WITH CAVT. NO. 109/2023	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY MR. I CHOUDHURY (r-8) MR. A CHAKRABARTY (R-8) MR. S BISWAKARMA (r-8) MS G DAS (r-8) MR T DAS (r-8) R. CHAUHAN (r-8) SC, EDU FOR CAVEATOR SC, G U
43	WITH I.A.(Civil)/330/2023 in WP(C)/712/2023	PROF. GURUPRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR H K DAS MR N K SARMA	MR. K N CHOUDHURY SC, G U FOR CAVEATOR
43	WP(C)/5177/2016 FIXED	ON THE DEATH OF SMT. CHANDRA LATA SARMA HER LEGAL HEIRS- MRS. DIPAMONI SHARMA AND 2 ORS Versus THE UNION OF INDIA and 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.N BARMAN MS.P SAHA	C.G.C. MR.S S ROY ASSTT.S.G.I.
44	WP(C)/1964/2017 FIXED, (WITH SEALED COVER ENVELOPE)	SUJIARA BEGAM CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	GA, ASSAM MS.A VERMAR-2 MS.S KHANIKAR(R-2)

45	WITH WP(C)/7949/2015	SUJIARA BEGAM CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.B K SHARMA MS.A VERMAR-2 MS.S KHANIKAR(R-2) SC, SOCIAL WELFARE
46	WP(C)/5475/2022 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. SC, AG SC, FINANCE
47	WP(C)/6833/2022 FIXED	SHAKEEL AHMED Versus THE STATE OF ASSAM AND 9 ORS	MS. B BHUYAN MS. N CHOUDHURY MR A TALUKDAR MR J DAS MS. M CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE
48	WP(C)/1916/2023 FIXED	SANJIB NATH AND 54 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE
49	WP(C)/7293/2023 FIXED	MANDA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI MR H P NEPAL MR P H KONWAR	SC, AG SC, P W D
HEARING				
50	Co.App./3/2013 CAVT. NO. 959/2013	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.	MR.D K MISHRA(Sr. Adv.) MR.D K MISHRA(Sr. Adv.) MR.B PRASAD MR.S ALI MR. K P PATHAK	N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY MR. J K GOSWAMI (r-5) D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
5)	MR. M RAHMAN	02-04-2024	To	21-04-2024
6)	MR D DEKA	03-04-2024	To	27-04-2024
7)	MS. M JAIN	08-04-2024	To	23-04-2024
8)	MR. N ALAM	08-04-2024	To	20-04-2024
9)	MR. N SHARMA	08-04-2024	To	22-04-2024
10)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
11)	B BURAGOHAIN	18-04-2024	To	22-04-2024
12)	MR. N J GOGOI	09-04-2024	To	22-04-2024
13)	MS M BORAH	18-04-2024	To	22-04-2024
14)	MR. B B BORAH	18-04-2024	To	22-04-2024
15)	MRS L BORUAH	18-04-2024	To	23-04-2024
16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
17)	MR. S SINHA	18-04-2024	To	01-05-2024
18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1105/2024	VINOD BIJARNIA Versus THE UNION OF INDIA	MR P DAS MR. V N UPADHYAY MS P MISHRA	SC, NCB
2	Bail Appln./1107/2024	MD. ASLAM KHAN Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
3	Bail Appln./1112/2024	JAMIR UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./926/2024 FIXED	FAYAZ AHMED @ FOYAJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
BAIL HEARING				
5	AB/3774/2023 FIXED	AJIT MANDAL Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
ORDERS				
6	I.A.(CrI.)/302/2024 WITH LCR 2 FILES(SCANNED COPY), B/O in CrI.Rev.P./273/2022 WITH CrI.Rev.P./273/2022	JAMELA KHATOON, Versus MD. IBRAHIM ALI AND ANR. MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR	 MD A HUSSAIN MR. M HOQUE	MR M HOQUE PP, ASSAM MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM

HEARING

7	Crl.A./27/2011 WITH LCR 2 FILES	UNION OF INDIA, Versus SUSHIL AGARWAL and 1 OTHER	H K DAS U K GOSWAMI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS. R DEKA MS. R DEKA MR. K K PARASAR MS. A B KAYASTHA MRS D D BORPUJARI MS. M MAHANTA
8	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
9	Crl.Pet./105/2012 WITH LCR 2 FILES	KARUNA KR. SAIKIA and 10 ORS Versus RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA
	WITH Crl.M.C./358/2012 in Crl.Pet./105/2012	TARUN CH. DUTTA Versus THE RESERVE BANK OF INDIA AND ANR.	MR.T J MAHANTA MR.M KHATANIAR MRS.K M TALUKDAR	MR.M BHUYAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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9)	MR. N SHARMA	08-04-2024	To	22-04-2024
10)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
11)	B BURAGOHAIN	18-04-2024	To	22-04-2024
12)	MR. N J GOGOI	09-04-2024	To	22-04-2024
13)	MS M BORAH	18-04-2024	To	22-04-2024
14)	MR. B B BORAH	18-04-2024	To	22-04-2024
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16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
17)	MR. S SINHA	18-04-2024	To	01-05-2024
18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/197/2006 (HEARING), WITH LCR	MAZBUL HOQUE BORBHUIYA Versus AZIZUR RAHMAN	MR.A R SIKDAR MR.J A AZAD	MR.A B CHOUDHURY MRSS A CHOUDHURY MR.S DEY
	WITH MC/3203/2008 in RSA/197/2006	MAZBUL HOQUE BORBHUIYA Versus AZIZUR RAHMAN		
2	SAO/4/2007 (HEARING), WITH LCR	M/S B N MAZUMDER and ORS Versus JAGADISH CH. BANIK	MR.S C KEYAL MR.S K GHOSH	MR.P K ROYCHOUDHURY MD.A KHAN MR.N G KUNDU MR.J DAS
3	RSA/112/2009 (HEARING), WITH LCR, FIXED	MD. ALAUDDIN and ORS Versus BIDYUT BHUSAN DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN
	WITH I.A.(Civil)/102/2024 in RSA/112/2009	MD. ALAUDDIN and ANR Versus BIDYUT BHUSAN DAS	MS. R CHOUDHURY MR F U BARBHUIYA	MR. P SEN
MOTION				
4	CRP(IO)/435/2023 CAVT. NO.11492/023, FIXED	ROAD KINGS PRIVATE LTD Versus BABULAL SARAWGI	MR. A SATTAR S CHOUDHURY	MR. S SHARMA (FOR CAVEATOR)
5	CRP/40/2024 FIXED	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	
	WITH I.A.(Civil)/1084/2024 in CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	

ADMISSION

6	CRP(IO)/313/2023 FIXED	ZIAUR RAHMAN BARBHUIYA AND 3 ORS. Versus JOYNUL UDDIN BARBHUIYA AND 5 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	G UDDIN MR. A H M R CHOUDHURY(R-6) P ADHIKARI
7	CRP(IO)/315/2023 FIXED	JEHIRUL ISLAM AND 12 ORS Versus NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MD. M H CHOUDHURY (r-1,2) MR. P CHAKRABORTY (r-1,2) R. BARUAH (r-1,2) MR. S N AHMED (r-1,2) TANZIM L. CHOUDHURY (r-1,2)

ORDERS

8	RSA/148/2007 WITH LCR, FIXED	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
	WITH MC/1711/2009 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS		MS.J PAUL MR.P SEN MRB SARKAR
	WITH I.A.(Civil)/961/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS		MR. J PAUL
	WITH I.A.(Civil)/962/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS		MR. J PAUL
	WITH I.A.(Civil)/964/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS		MR. J PAUL

HEARING

9	RSA/16/2011 WITH LCR	SMTI. SNEHA HATI BARUA and ANR, Versus SHREE NILUTPAL GOGOI and ORS,		MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
10	RSA/65/2013 WITH LCR	SHEIKH NOOR ALAM Versus SEIKH NOOR ISLAM and 8 ORS	MR.A C SARMA MR.S K MEDHI MR. B D DEKA MR.B HALDAR MR.J DAS MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR.K P SARMA MR.D MOZUMDER MR.H DAS MR.P BORAH MR.J C DAS MR.H GOGOI MS.J KAKOTI MR.L K BORAH
11	RSA/190/2013 WITH LCR	ABDUL HAI and ANR. Versus MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH	MR.G Z AHMED MR.A A HUSSAIN
	WITH MC/2650/2013 in RSA/190/2013	ABDUL HAI and ANR. Versus MD. IMRAN HUSSAIN CHOUDHURY and ANR.	MSB DEVI MR.N K DAS MS.R R BORAH	
12	RSA/264/2013 WITH LCR	MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS,	MR.A SARMA MR.K KALITA MR.B DEKA	MR.R BARUAH(R-1) MR.B K SINGH MR.A IKBAL(R-1) MR.S ALI(R-1) MS.M BHATTACHARYYA MS.A SAIKIA MS.M NATH(R-1)
	WITH MC/3567/2013 in RSA/264/2013	MUSSTT. SAFURUN NESSA and 6 ORS, Versus MUSSTT. SURUJ BANU and 15 ORS,	MR.A SARMA MR.K KALITA MR.B DEKA	

13	RSA/166/2014 WITH LCR	HAMID ALI @ MD. HAMID AHMED and 2 ORS. Versus TABIBUR RAHMAN and 32 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED MD. H BHUYAN	MS.J H CHOUDHURY(R-2 & 3) MS.S ROY(R-2 & 3) MS.J DUTTAR-2 and 3 MR.A DHAR(R- 1, 7 & 8) MS.C DAS(R- 1, 7 & 8) MRK K DAS(R- 1, 7 & 8) MR.B KALITA MS.N UPADHYAY
14	WITH RSA/390/2017	MD KHAIRAT ALI Versus MD TABIBAR RAHMAN and 5 ORS	MS.J H CHOUDHURY MR.S ROY MR.S P CHOUDHURY MS.J DUTTA MR.M BISWAS MR.M R Z CHOUDHURY MRN NEOG	MR.A DHAR MRK K DAS MS F INTAZ (R3 TO 5) MS S AHMED MD. H BHUYAN (R3 TO 5)
15	RSA/262/2016 WITH LCR	HIFZA HAZARIKA Versus SMTI. MAYARANI DAS and 8 ORS.	MR.M SARMA MS.I GOHAIN MS.K DEKA	MR.B K PURKAYASTHA(R-1) MR.B K JAINR-1 MS.M DASGUPTA(R-1)
16	RSA/283/2016 WITH LCR, FIXED	SMTI SUDHA RANI BISWAS and 2 ORS Versus SHRI KALPA BISWAS @ HALDAR and 7 ORS	MR.N DHAR MR.T ISLAM MS.I KEITZAR	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MR.B C MUCHAHARY
17	CRP/85/2018 WITH LCR	NIPAN GOSWAMI Versus ON THE DEATH OF PRAFULLA DEKA HIS LEGAL HEIRS	MR Z MUKIT MR. A SATTAR MR H K BARUAH MR P C MAZUMDAR	MR. R ALI (R1-R3)
18	RSA/56/2020 WITH LCR	MUSSTT. SAHIDA BEGUM Versus SRI JOYDEV AGARWALA AND 4 ORS	MR. M A SHEIKH MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	MR. D SARAF (R- 1, 3, 2.2, 2.3) MR. S S GUPTA (R- 1, 3, 2.2, 2.3) MR P AGARWAL (R- 1, 3, 2.2, 2.3)

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
5)	MR. M RAHMAN	02-04-2024	To	21-04-2024
6)	MR D DEKA	03-04-2024	To	27-04-2024
7)	MS. M JAIN	08-04-2024	To	23-04-2024
8)	MR. N ALAM	08-04-2024	To	20-04-2024
9)	MR. N SHARMA	08-04-2024	To	22-04-2024
10)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
11)	B BURAGOHAİN	18-04-2024	To	22-04-2024
12)	MR. N J GOGOI	09-04-2024	To	22-04-2024
13)	MS M BORAH	18-04-2024	To	22-04-2024
14)	MR. B B BORAH	18-04-2024	To	22-04-2024
15)	MRS L BORUAH	18-04-2024	To	23-04-2024
16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
17)	MR. S SINHA	18-04-2024	To	01-05-2024
18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1097/2024	MD. NUR ISLAM AND ANR. Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
2 Bail Appln./1099/2024	ASHIM ADHIKARI Versus THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
3 Bail Appln./1102/2024	RANDHIR KUMAR AND 2 ORS. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
4 Bail Appln./1113/2024	MD. TAJ UDDIN AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
5 Bail Appln./1114/2024	MD. SAIFUL HAQUE Versus THE STATE OF ASSAM		PP, ASSAM
6 Bail Appln./1119/2024	KULDEEP SINGH AND ANR. Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, DRI
7 Bail Appln./1122/2024	RATNESWAR NATH AND 2 ORS Versus THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM
8 Bail Appln./1123/2024	MD. JIYARUL HOQUE @ JIYARUL HOQUE Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
<u>MOTION</u>			
9 Crl.Rev.P./140/2024 FIXED	DILIP CHANDRA BARUAH Versus DUL KUMAR DUTTA AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	PP, ASSAM
10 Crl.Pet./353/2024 FIXED	ALAUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA MR N ALI	PP, ASSAM
11 Crl.Pet./384/2024 B/O	SANOWAR ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
12 AB/996/2024	RATAN DEB Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN	PP, ASSAM

13	AB/1002/2024	SADIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A ALAM MR. M ALAM	PP, ASSAM
ADMISSION				
14	Crl.Pet./33/2024 WITH LCR 4 FILES(SCANNED COPY), B/O	RAJIBUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MS. D BORA	PP, ASSAM MS. D BORPUJARI (DEKA), AMICUS CURIAE)R-2
15	Crl.Pet./257/2024 FIXED	REJINA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. K R PATGIRI (R-2) MS CHITRALEKHA DAS (R-2) MS K BARMAN (R-2) PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./1479/2023 WITH CASE RECORD(SCANNED COPY), FIXED	RAZOUSITO Versus THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB
17	Bail Appln./4160/2023 FIXED	RAM YADAV Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
18	Bail Appln./150/2024	MAMTUL ALI AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
19	Bail Appln./870/2024 B/O	NUREJA BEGUM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	Bail Appln./924/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KHALEQUE Versus THE STATE OF ASSAM	MD K RAHMAN MR. N. ISLAM	PP, ASSAM
BAIL HEARING				
21	AB/80/2024 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
22	AB/120/2024 WITH OFFICE NOTE, FIXED	IKRAMUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
23	AB/733/2024 FIXED	SMTI. MONI NEOG Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
ORDERS				
24	Crl.A./251/2018 WITH OFFICE NOTE, LCR 2 BUNDLES(1 BUNDLE IS KEPT IN SECTION), FIXED	SRI KRISHNA MOHAN PRASAD Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	MR. S C KEYAL SC, CBI
WITH				
25	Crl.A./243/2018	PRADIP TALUKDAR Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS	MR. S C KEYAL SC, CBI
26	I.A.(Crl.)/562/2022 1 Y 9 M 21 D.:WITH LCR (FOUR FILES). B/O in CrI.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
WITH				
	Crl.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM

27	I.A.(CrI.)/901/2023 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./357/2023 WITH CrI.A./357/2023	JULON BARUAH @ KACHU Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED	PP, ASSAM
		JULON BARUAH @ KACHU Versus THE STATE OF ASSAM AND ANR.	MR. N AHMED MR. A CHAUDHURY MR. P K DAS MD S I AHMED MR. D BORA MR. N MAHAJAN	PP, ASSAM

HEARING

28	CrI.Rev.P./18/2011 WITH LCR 4 FILES	MD. ANIZUL HOQUE Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MS.N JAHAN	PP, ASSAM
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WITH CrI.M.C./52/2011 in CrI.Rev.P./18/2011	DELOWAR HUSSAIN Versus THE STATE OF ASSAM and ORS	MR.A M MAZUMDAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	PP, ASSAM
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WITH CrI.M.C./573/2012 in CrI.Rev.P./18/2011	MD. ANIZUL HAQUE Versus THE STATE OF ASSAM	MR.J AHMED MR.S DAS MS.N JAHAN	PP, ASSAM
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29	CrI.Rev.P./198/2012	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.J AHMED MR.M U MONDAL MR.R ALI MR.M HUSSAIN MR.A M KHAN MR.H R AHMED MR.M R KHANDAKAR MR.S DAS MS.N JAHAN MR.K PASHA	PP, ASSAM
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30	CrI.A./83/2011 CRL.A 85/2011(D/O), CRL.A. 84/2011(D/O), WITH LCR KEPT IN SECTION, P.B.-1	PARESH CH. BARMAN Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
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31	CrI.Pet./96/2012 WITH LCR	ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1195/2024 FIXED	DILWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM
ADMISSION				
2	WP(C)/3664/2022 PART-HEARD, FIXED	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
3	WP(C)/1769/2021 FIXED	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
4	WITH WP(C)/477/2021	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
5	WP(C)/3841/2022 FIXED	FARHANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
6	WP(C)/1045/2023 FIXED, WITH WP(C)/812/2019 (D/O), WP(C)/534/2023 (D/O)	CHAMPAK KALITA @ ATHPURIA Versus THE STATE OF ASSAM AND 21 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM MR D K ROY(R-17) MR D K ROY(R-17)
7	WP(C)/6886/2023 FIXED	GS 192257X MD HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. B CHAKRAVARTY MS. R B BORA SC, ICAR DY.S.G.I.
	WITH I.A.(Civil)/152/2024 in WP(C)/6886/2023	THE UNION OF INDIA AND 5 ORS Versus GS 192257X MD HASHIM ANSARI	DY.S.G.I.	MR. D BORAH
8	WITH Cont.Cas(C)/730/2023	GS - 192257X MD HASHIM ANSARI Versus DR. AJAY KUMAR AND ANR	MR. D BORAH	MR. K K PARASAR (r-2)

9	WP(C)/1005/2024 FIXED	RAJKUMAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	SC, CO OP GA, ASSAM
10	WP(C)/1019/2024 FIXED	HRIDAYA NANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	SC, CO OP GA, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./4692/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SHAMIM AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
BAIL HEARING				
12	AB/3974/2023	ANSAR AHMED BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR N J DUTTA MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
13	AB/4327/2023	NIRUD KR CHANGMAI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY	PP, ASSAM
14	AB/4341/2023	MD JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
ORDERS				
15	WP(C)/6521/2017 FIXED	RAJJAD AHMED BORBHUIYA Versus THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.B K KASHYAP	MR. S. DUTTA, SC, P AND R.D. GA, ASSAM
16	Cont.Cas(C)/365/2023 FIXED	UPEN BRAHMA Versus K M GOPAL SANA RAJKUMAR AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	
HEARING				
17	WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
18	WP(C)/297/2013	JAYANTA KHANIKAR and 11 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR.R ALI MD.M Z SHAH MR.H A AHMED	DR.B AHMED MR.N DHAR MR.N HAQUE MR.U K NAIR MR.S CHAKRABORTY MR.S K DEORI MR .B MALAKAR MR.A CHETRY MR.S R BARBHUIYA MR. T U LASKAR MS.S DASGUPTA MR.H BHARALI MR.KHAYERUDDIN SC, FINANCE
19	WP(C)/5391/2014	MURALEEDHARAN PILLAI MB and 12ORS Versus THE UNION OF INDIA and ANR	MR.U K NAIR MR.A CHETRY MR.H K DAS	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
20	WP(C)/2546/2015	RAJ SOBHAN GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR MR.A CHETRY MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP MSW YHOSHII MR.M P SARMA	GA, ASSAM MR. S. DUTTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT
21	WP(C)/7194/2017 FIXED	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH

22	WITH WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGOHAIN	SC, BTC SC, HEALTH
23	WP(C)/3349/2021 FIXED	MARAMI SAUD Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN	MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./989/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NURUL AMIN HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. G PHUKAN R L CHUTIA L KALITA	PP, ASSAM
BAIL HEARING				
2	AB/1892/2023 FIXED	MD. FAIZUL HAQUE Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
3	AB/4325/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD ATIQR RAHMAN TAPADAR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM A BEGUM	PP, ASSAM
4	AB/731/2024	ASHIKUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR. M MONDAL MR A HAWARI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1	Tr.P.(CrI.)/19/2024 MD. SAHIDUR ALI Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
2	Crl.Rev.P./147/2024 ATIQ AHMED Versus PUNJAB NATIONAL BANK	MR. C K NATH MR N J DAS MR. AJAY SARMA	SC, PNB
	WITH I.A.(CrI.)/350/2024 in Crl.Rev.P./147/2024		
3	Crl.Rev.P./148/2024 ATIQ AHMED Versus PUNJAB NATIONAL BANK	MR. C K NATH MR N J DAS MR. AJAY SARMA	SC, PNB
4	Crl.Pet./428/2024 MD. AINUDIIN ALI @ AYAN ALI Versus THE STATE OF ASSAM	MR. J AHMED MS M DAS	PP, ASSAM
5	Crl.Pet./429/2024 BADRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P K MUNIR MR K HUSSAIN MR. A. GAYAN	PP, ASSAM
6	Crl.Pet./430/2024 ARUP KR. DUTTA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
7	Crl.Pet./431/2024 RAJEN SIDANA @ RAJAN SIDANA @ RAJAN SIDHANA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
8	AB/997/2024 RABENDRA DAS Versus UDAY CHANDRA MAZUMDAR AND ANR	MR. U J SAIKIA MS M DAS	PP, ASSAM
9	AB/1000/2024 ANSARUL HOQUE @ ANSARI Versus THE STATE OF ASSAM	MR. S RANA MR. N I KHAN	PP, ASSAM
10	AB/1008/2024 MD. SAMSUL HOQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
	AB/1008/2024 KISHOR PILLAI AND ANR Versus THE STATE OF ASSAM	MR. S RANA MR. N I KHAN	PP, ASSAM

ADMISSION

11	Crl.A./102/2024 B/O WITH I.A.(Crl.)/342/2024 in Crl.A./102/2024	JİYARUL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
12	Bail Appln./4359/2023 WITH CASE RECORD(SCANNED COPY)	SOFIQL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
13	Bail Appln./758/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR J C BORAH	MS B CHOWDHURY, AMICUS CURIAE PP, ASSAM
14	Bail Appln./863/2024 WITH OFFICE NOTE, FIXED	HEMANTA DAS Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
BAIL HEARING (BA)				
15	AB/2273/2023 FIXED	KADAM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR K ISLAM MR A ALIM SK	PP, ASSAM
16	AB/3177/2023 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
17	AB/4196/2023 FIXED	NUR MOHAMMAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
18	AB/364/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHAHIDUR RAHMAN @ SHAHIDUL ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM
19	AB/693/2024 FIXED	OMAR ALI SHEIKH AND 3 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
20	WITH AB/692/2024	JAHARUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
21	AB/714/2024 FIXED	NAZIR AHMED Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
ORDERS				
22	I.A.(Crl.)/654/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./277/2023 WITH Crl.A./277/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S A SIKDER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
		SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S A SIKDER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
HEARING				
23	Crl.A./6/2009 WITH LCR 4 FILES	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM

WITH
[I.A.\(CrI.\)/341/2021](#)
in CrI.A./6/2009

MAZIBUDDIN AHMED
Versus
THE STATE OF ASSAM

MR. M AGARWALLA PP, ASSAM

24 [CrI.Rev.P./19/2011](#)

SMT. RUMA DEV
Versus
ABDUL MANNAN CHOUDHURY and ANR.

MR.S DEY PP, ASSAM
MR.P SEN

25 [CrI.Pet./143/2012](#)

JOY CHANDRA GOSWAMI
Versus
THE STATE OF ASSAM

MR.N DUTTA MR.D SAIKIA
MR.A M BORA PP, ASSAM
MR.D GOGOI
MR.S R BORUAH

26 [CrI.Pet./776/2023](#)
FIXED

NIRUPAMA SAIKIA AND ANR.
Versus
ANZITA SAIKIA AND ANR

MR. S P ROY MRS A SAIKIA
JYOTISH DAS (RESPONDENT-IN-PERSON)
MS. R MAHANTA

WITH
[I.A.\(CrI.\)/1169/2023](#)
in CrI.Pet./776/2023

ANZITA SAIKIA,
Versus
NIRUPAMA SAIKIA AND ANR.

PETITIONER IN PERSON MR. S P ROY

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
5)	MR. M RAHMAN	02-04-2024	To	21-04-2024
6)	MR D DEKA	03-04-2024	To	27-04-2024
7)	MS. M JAIN	08-04-2024	To	23-04-2024
8)	MR. N ALAM	08-04-2024	To	20-04-2024
9)	MR. N SHARMA	08-04-2024	To	22-04-2024
10)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
11)	B BURAGOHAIN	18-04-2024	To	22-04-2024
12)	MR. N J GOGOI	09-04-2024	To	22-04-2024
13)	MS M BORAH	18-04-2024	To	22-04-2024
14)	MR. B B BORAH	18-04-2024	To	22-04-2024
15)	MRS L BORUAH	18-04-2024	To	23-04-2024
16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
17)	MR. S SINHA	18-04-2024	To	01-05-2024
18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/2934/2012	BHORAT CH. BORAH Versus THE G.M., INDIAN BANK and ORS.	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.D DAS MRSA VERMA	MR.T ROY MR. M SHARMA (r-1 to 4 MS S CHAKRABORTY (r-1,2,3) MS. S YASMIN (r-1 to 4 MR.P SEN
2 WP(C)/4881/2023 FIXED	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
WITH 3 WP(C)/4564/2023 CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
<u>TOP OF THE LIST</u>			
4 WP(C)/2732/2014 PART-HEARD, FIXED	MS JOYASHREE SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR.D SARMAH MR.B SINHA	SC, D E & C T GA, ASSAM MR.S K MEDHIR- 4 MR. H RAHMAN MR.S P DAS MR G ALAM MR.S DUTTA(R- 4) MR. D NAG SC, SOCIAL JUSTICE AND EMPOWERMENT
WITH 5 WP(C)/3605/2014	SMTI LILA KAIRI @ LILA KAIRI PRASAD Versus THE STATE OF ASSAM AND 7 ORS	MR.S K MEDHI MR.A DAS MR. P D NAIR MR. H RAHMAN MR.S P DAS MR G ALAM MR.S DUTTA MR. D NAG	SC, D E & C T GA, ASSAM SC, LABOUR & UNEMPLOYMENT

6	WP(C)/3313/2014 PART-HEARD, FIXED	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
	WITH I.A.(Civil)/195/2024 in WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 4 ORS	DR. B N GOGOI	MR. S K CHAKRABORTY MR. S K CHAKRABORTY
7	WP(C)/31/2012	SMTI NGAHLHAI LIMSONG Versus THE STATE OF ASSAM AND ORS	MR.H TALUKDAR MS.M DEKA	MR.C BARUAH MR.D SAIKIA SC, AG SC, PWD SC, F.DEPTT.
8	WP(C)/3204/2012	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
9	WP(C)/5332/2012	DANDA MATTACK Versus THE STATE OF ASSAM AND 5 ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN	MS.U BARUAH MS. M.D. BORAH, SC, TRANSPORT SC, A S T C
10	WP(C)/6080/2012	RAM KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MRS.S P NAIR MR.G Z AHMED	MR.C BARUAH MR.B GOSWAMI SC, AG SC, WATER RESOURCE
11	WP(C)/189/2013	PRADIP KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS	MR.B P BORAH MR.P KATAKI MR.M K SARMA MR.P GOSWAMI MS.M DEVI MRB TAID MR.C GOSWAMI MR.P J DUTTA	MR.M BHAGABATI GA, ASSAM MS.K AKHTAR MR.JUNM LASKAR MR.K PUJARI
12	WP(C)/1340/2013	ANKIT JOHRI Versus OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR. Y S MANNAN (R-4) MS N DEKARAJA (R-4) SC, OIL MR.A JAHID
13	WP(C)/2906/2013	SMTI PUTUL BASFORE Versus THE STATE OF ASSAM AND 6 ORS	MR.P K BARMAN MRS.D DAS	GA, ASSAM SC, FINANCE
14	WP(C)/3641/2013	SMTI RUPLEKHA LEKHARU PHUKAN Versus THE STATE OF ASSAM AND 11 ORS	MR. P D NAIR MR G ALAM MR. H BARUAH MR. H ROHMAN MR. D NAG MS A B PHUKAN	MR. B D DAS GA, ASSAM MR. T DAS SC, A S E B SC, A T C
15	WP(C)/4615/2013 FIXED	NO. 971170449 CT/GD LEKH RAJ Versus THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.
16	WP(C)/6316/2013	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
17	WP(C)/7551/2013 FIXED	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B

18	WP(C)/439/2014 FIXED	CHAMPAK RAVA Versus THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR. E AHMED MS.L HAZARIKA MS.S D CHOUDHURY	SC, HEALTH
19	WP(C)/956/2014	NO.119880274, EX. CT. MD. KAJI SAFIQUL ISLAM Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.

MOTION

20	WP(C)/1782/2024 FIXED	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA
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ADMISSION

21	WP(C)/1885/2014 FIXED	AVINASH KUMAR Versus THE UNION OF INDIA and 4 ORS	MR. R MAZUMDAR MRS A GAYAN	MR.D K SAIKIA C.G.C. MR.M PHUKANR-1to5 ASSTT.S.G.I.
22	WP(C)/349/2022 FIXED	KANAK CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR J ISLAM	SC. EDU.
23	WP(C)/1641/2022 B/O	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	SC, ELEM. EDU
24	WP(C)/5914/2022 FIXED	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r-4,5) SC, SEC. EDU.

WITH

[I.A.\(Civil\)/3270/2022](#)
in WP(C)/5914/2022

		KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
25	WP(C)/3574/2023 B/O	MD. ASIFUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA
26	WP(C)/4803/2023 FIXED	DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.
27	WP(C)/6209/2023 FIXED	MD. SAMIR ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
28	WP(C)/7110/2023 FIXED	DAKHIN DHAUKAKHANA HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MS D CHOUDHURY	SC, SEC. EDU. SC, FINANCE

ORDERS

29	Review.Pet./44/2024 FIXED, IN WP(C)/5798/2018 (D/O), WITH Review.Pet./13/2024 (D/O)	RASIKAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
5)	MR. M RAHMAN	02-04-2024	To	21-04-2024
6)	MR D DEKA	03-04-2024	To	27-04-2024
7)	MS. M JAIN	08-04-2024	To	23-04-2024

8)	MR. N ALAM	08-04-2024	To	20-04-2024
9)	MR. N SHARMA	08-04-2024	To	22-04-2024
10)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
11)	B BURAGOHAIN	18-04-2024	To	22-04-2024
12)	MR. N J GOGOI	09-04-2024	To	22-04-2024
13)	MS M BORAH	18-04-2024	To	22-04-2024
14)	MR. B B BORAH	18-04-2024	To	22-04-2024
15)	MRS L BORUAH	18-04-2024	To	23-04-2024
16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
17)	MR. S SINHA	18-04-2024	To	01-05-2024
18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1098/2024	NUR ALAM Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K H SAIKIA	PP, ASSAM
2 Bail Appln./1103/2024	MD. MAJBUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. M HASAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
3 Bail Appln./1116/2024	SRI BHOIRAB JYOTI BORAH Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN RAKESH DHAR MR. C. SHIL	PP, ASSAM
4 Bail Appln./1120/2024	MD. RASMIL ALI Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD MR S.SARMAH	PP, ASSAM
MOTION			
5 Crl.Pet./345/2024 FIXED	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
6 Crl.Pet./361/2024	NITYANANDA DAS @ NITU Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
7 Crl.Pet./433/2024	GAJIUR RAHMAN Versus MALLIKA BEGUM	MR. D GOGOI MR. R BORA MS V.GURUNG	
8 Crl.Pet./434/2024	ABDULLAH KHAN Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM
9 Crl.Pet./435/2024	GAUTAM ROY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
10 AB/1001/2024	SHAHRUF KHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR. C TALUKDAR	PP, ASSAM
11 AB/1010/2024	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM

ADMISSION

12	Crl.Rev.P./143/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	M/S ROSE BUILDERS Versus M/S JUVARAJ HARDWARE AND ANR	MR. A K RAY MISS T DAS	MR. A KHANIKAR (R-2)
13	Crl.A./98/2024	SHYAM LAL KAIRI Versus SMTI. SAKUNTALA KAIRI	MS. P BHATTACHARYA MR T GOGOI	
14	Crl.Pet./346/2024 FIXED	PACHHUNGA Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./790/2024 FIXED	MRIDUL ALI Versus THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR	PP, ASSAM
16	Bail Appln./892/2024 FIXED	AKIKUL HOQUE @ ATKUL HOQUE Versus THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	PP, ASSAM
17	Bail Appln./967/2024 FIXED	MD. ABDUL HALIM AHMED Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
18	Bail Appln./977/2024 FIXED	RAKESH SINHA Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA MR. C DAS	PP, ASSAM
19	Bail Appln./982/2024 FIXED	JAKIR OJAH Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM
BAIL HEARING				
20	AB/3849/2023 FIXED	ABDUL MONAF LASKAR @ RAJU UDDIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
21	AB/4165/2023 FIXED	PRADEEP KUMAR DAS @ PRADIP DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
22	AB/637/2024 FIXED	REZAUL ISLAM KHAN @ RAJIB AND ANR. Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM MS. NISHA BEGUM	PP, ASSAM
23	AB/831/2024 FIXED	AMINUR TALUKDAR @ AMINUL TALUKDAR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
24	AB/870/2024 FIXED	NURJAHAN KHATUN AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
25	AB/894/2024 FIXED	MAINUL HOSEN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. M A AHMED	PP, ASSAM
ORDERS				
26	Crl.Pet./297/2024 FIXED	MANTOSH PAUL AND ANR Versus THE STATE OF ASSAM AND ANR	MR R P SHARMA MS. T SOM MS. U HAZARIKA MS R SAHA	PP, ASSAM
27	I.A.(Crl.)/338/2024 WITH LCR 2 FILES in Crl.Rev.P./394/2023 WITH Crl.Rev.P./394/2023	SMTI. RIYANKA SHARMA, Versus SHANKAR DEO SHARMA, SHANKAR DEO SHARMA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS P MEDHI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM

HEARING

28	Crl.Rev.P./22/2011 WITH LCR 4 FILES	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM	MR.S P UPADHAYA MR.R BAISHYA MR.P K BRAHMA MR.H KASHYAP	PP, ASSAM
29	Crl.A./197/2011 WITH LCR 1 FILE, P.B.-1	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR Z KAMAR MR.D TALUKDAR MR. B TALUKDAR MR. B TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
30	Crl.Pet./185/2012 WITH LCR 2 FILES	SUJIT RUDRA Versus TAPAN KR. DEY	MR.A D CHOUDHURY MR. S DEKA MR.M K DAS MR.D CHOUDHURY	MR.S S SHARMA MS.L SARMA MR.D J MUKHERJEE
31	Crl.Rev.P./32/2023 FIXED	SURJYA MOHAN BISWAS Versus THE STATE OF ASSAM AND ANR	MR S C DAS	MR. S C BISWAS (R-2) MS. A BORAH (R-2) PP, ASSAM
32	Crl.A./93/2023 1 Y 2 M 29 D :WITH LCR 1 FILE(SCANNED COPY), FIXED	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	MR K P PATHAK PP, ASSAM
33	Crl.A./103/2023 2 Y 1 M 6 D :WITH LCR 4 FILES, FIXED WITH I.A.(Crl.)/244/2023 in Crl.A./103/2023	BALURAM DEKA Versus THE STATE OF ASSAM BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND MR. D DEKA MR. R Deka S I AKAND	MS. N M DEKA (R-2) PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
5)	MR. M RAHMAN	02-04-2024	To	21-04-2024
6)	MR D DEKA	03-04-2024	To	27-04-2024
7)	MS. M JAIN	08-04-2024	To	23-04-2024
8)	MR. N ALAM	08-04-2024	To	20-04-2024
9)	MR. N SHARMA	08-04-2024	To	22-04-2024
10)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
11)	B BURAGOHAIN	18-04-2024	To	22-04-2024
12)	MR. N J GOGOI	09-04-2024	To	22-04-2024
13)	MS M BORAH	18-04-2024	To	22-04-2024
14)	MR. B B BORAH	18-04-2024	To	22-04-2024
15)	MRS L BORUAH	18-04-2024	To	23-04-2024
16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
17)	MR. S SINHA	18-04-2024	To	01-05-2024
18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
20)	MS. T GOSWAMI	18-04-2024	To	15-05-2024